

[Shri Morarji Desai]

knew that I was here in the House. Then they made a demonstration. No-body prevented them from doing it.

SHRI SHYAMNANDAN MISHRA (Begusarai): May I rise on a point of order? Sir, it is for your consideration whether a matter concerning the staging of a demonstration can be a subject under Rule 377. There can be demonstrations galore everyday. Would the Chair be in order to permit a subject to be raised if there has been a demonstration staged at any Minister's place? If that is the pleasure of the Chair then, I think, the Chair is going to be flooded with requests under Rule 377.

(v) Reported retrenchment of the "Mazdoors" in Andaman and Nicobar Islands.

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): I like to draw the attention of this House and the Government to the reported planned retrenchment of the NMR Mazdoors from the Public Works Department and Electricity Department in the Union Territory of Andaman and Nicobar Islands. In the Union Territory of the Andaman and Nicobar Islands, the Government is the main employer employing approximately 25 thousand Majdoors which covers almost one-third of the territories population scattered in the different Islands inside the dense forest. Development work is going on in the Islands. The Mazdoors have come there from the various parts of the country particularly from Kerala, Tamil Nadu, Andhra, Bihar etc., and under arduous nature of conditions they have spent the best part of their life. The present Government is against any kind of retrenchment. The Prime Minister is also sympathetic for rural employment. At this stage any retrenchment of Mazdoors will be against the spirit of the present Government.

I therefore, like to draw the attention of Hon'ble Home Minister who is directly incharge of the Union

Territories, to kindly see that in these critical days not a single mazdoor is retrenched. The tactics of transferring one Division to other Division should restore the seniority of their services.

Further, the person already retrenched should be reinstated. This small far flung territory situated in a strategic position deserves sympathetic consideration from the Government.

MR. SPEAKER: Now, we break for lunch. After the lunch Mr. Mangal Deo will continue with his speech.

13.00 hrs.

The Lok Sabha adjourned for Lunch till fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Four Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MOTION RE TWENTIETH, TWENTY-FIRST AND TWENTY-SECOND REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.

MR. DEPUTY-SPEAKER: Shri Mangal Deo may continue his speech.

श्री मंगलदेव (अकबरपुर) : उपाध्यक्ष महोदय, मैं कल खेत मजदूरों के संबंध में चर्चा कर रहा था। बेकारी और बरोजगारी पर इस सदन में काफी चर्चा हो चुकी है। इसलिए उस में मैं बहुत नहीं जाऊंगा। आप के द्वारा एक निवेदन सरकार से कहूंगा कि गरीब को जमीन नहीं मिलती, रोजगार नहीं मिलता, नौकरी नहीं मिलती, व्यापार नहीं मिलता तो फिर अपना जांगर बेचने के लिए तैयार होता है। गांवों से भाग भाग कर हजारों लोग शहर में आ जाते हैं और शहर में भी काम नहीं मिलता। आप ने देखा होगा न केवल छोटे शहरों में, बल्कि बड़े